

**IN THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 693 OF 2023**

IN THE MATTER OF

News Item titled "Pollution Control Boards are the weak link" appearing in
Deccan Herald dated 24.10.2023

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FILED ON : 26.05.2025
NEW DELHI

FILED BY:



PUKHRAMBAM RAMESH KUMAR
(ADVOCATE FOR THE STATE OF MANIPUR)

**IN THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 693 OF 2023**

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News Item titled "Pollution Control Boards are the weak link" appearing in Deccan Herald dated 24.10.2023

STATUS REPORT ON BEHALF OF STATE OF MANIPUR

1. That this Hon'ble Tribunal vide Order dated 11.09.2024 directed all the States to file a progress report indicating compliance of the said order regarding vacant posts in State Pollution Control Boards. The relevant para of the Order dated 11.09.2024 is reproduced hereunder:

" ...

5. Though from that order it appears that the direction of Hon'ble the Supreme Court is to all the States to fill up the vacancies of PCBs/PCCs by 30.04.2025 but since Counsel for GNCTD has submitted that the said direction applies to the States falling within NCR, therefore, we hereby direct that the State/UT not covered by the order of the Hon'ble Supreme Court dated 27.08.2024 will also fill up the posts lying vacant in the SPCBs/PCCs latest by 30.04.2025. All the possible efforts will also be made within this period to provide adequate infrastructure

in the laboratories of the PCBs/PCCs and to make them fully functional.

6. We also take note of the fact that in some of the States/UTs the adequate number of laboratories do not exist, therefore, expeditious steps will be taken to cure it.

7. Let the progress report indicating the compliance of this order be filed by all the States/UTs by way of an affidavit by providing an advance copy to the Counsel for the CPCB at least one week before the next date of hearing.

8. List on 09.01.2025.

...”

2. It is most respectfully submitted that there are currently 79 posts that are vacant in the Manipur Pollution Control Board. It is humbly submitted that the State Government is taking necessary steps to curb the issue of the large number of vacant posts in the State Pollution Control Board.
3. It is most respectfully submitted that regarding the 79 vacant posts, 71 posts have been earmarked for Direct Recruitment, while 8 posts are for Promotion from eligible candidates in the feeder posts. Furthermore, out of the 71 posts to be filled by Direct Recruitment, 3 posts are Group A Gazetted Post (Level 9 in Pay Matrix) and the remaining 68 posts are Group C&D posts. A true and correct copy of

the tabulated data furnishing sanctioned strength and working strength of the Manipur Pollution Control Board is marked and attached herewith as **ANNEXURE A-1 (PAGE NO. 7-9)**

4. It is humbly submitted that the Manipur Pollution Control Board submitted a proposal for approval and consideration of filling up of the 79 Vacant posts and engagement of another 44 contractual staff in the Manipur Pollution Control Board. A true and correct copy of the proposal for filling up of vacant posts, streamlining of RRs and creation of posts is marked and attached herewith as **ANNEXURE A-2 (PAGE NO. 10-15)**

5. It is most respectfully submitted that the State Government has taken necessary steps and follow-up actions to ensure compliance of the direction issued by this Hon'ble Tribunal for filling up of vacancies and in furtherance, engagement of 44 contractual staff for Ambient Air Quality Monitoring Station, however considering the current situation in the State of Manipur, the proposal is required to be placed before the Governor-in-Council for consideration and necessary approval.

STATUS OF VACANT POSTS

6. It is most respectfully submitted that the chart hereinbelow furnishes the status of vacant posts as on 28.02.2025, categorizing the mode

of recruitment of the existing vacant posts into recruitment through promotion and direct recruitment:

SI No.	Name of the Post	No. of Sanctioned Post	No. of Vacant Post	Existing Mode of Recruitment
1	Member Secretary	1	1	-
2	Senior Environmental Engineer	1	1	Promotion
3	Environmental Engineer	1	0	Promotion
4	Principal Scientific Officer	1	1	Promotion
5	Senior scientific officer	1	1	Promotion
6	Scientist C	1	0	Direct Recruitment
7	Assistant environmental engineer	4	2	Direct Recruitment
8	Assistant environmental engineer (Chemical)	1	1	Direct Recruitment
9	Informatics officer	1	0	Promotion
10	Law officer	1	1	Direct Recruitment
11	Administrative officer	1	1	Promotion
12	Assistant Administrative officer	1	0	Promotion
13	Assistant Accounts Officer	1	1	Promotion
14	Office superintendent	1	1	Promotion
15	Junior environmental engineer	8	7	Direct Recruitment
16	Computer operator	1	1	Direct Recruitment
17	Senior scientific assistant	8	4	1 Promotion 3 Direct Recruitment

18	Environmental scientist	3	2	Direct Recruitment
19	Smoke emission tester	5	5	Direct Recruitment
20	UDC	2	0	Promotion
21	Stenographer	1	0	Direct Recruitment
22	Field inspector/data collector/cess collector	14	5	Direct Recruitment
23	Sample collector	5	4	Direct Recruitment
24	Assistant field inspector/assistant data collector	3	0	Direct Recruitment
25	Field Assistant	2	2	Direct Recruitment
26	Junior accountant	2	0	Promotion
27	LDC	14	12	Direct Recruitment
28	Counter assistant	1	1	Direct Recruitment
29	Store keeper	2	2	Direct Recruitment
30	Photographer	1	1	Direct Recruitment
31	Driver	4	2	Direct Recruitment
32	Mechanic Grade- II	1	1	New RRs to be framed
33	Senior laboratory assistant	2	0	New RRs to be framed
34	Laboratory Assistant	6	6	Direct Recruitment
35	Laboratory attendant	2	2	Direct Recruitment
36	Draftery	1	1	Direct Recruitment
37	Sweeper/Grade-IV/Choukidar/Mali	15	11	Direct Recruitment

	Total	120	79	
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7. It is most respectfully submitted that the directions of this Hon'ble Tribunal could not be fully complied with due to the prevailing situation in the State, however, the Government of Manipur is taking all requisite steps and measures to effectively fill up the vacant posts in the Manipur Pollution Control Board.
8. It is submitted that the above Status Report is being filed bona fide and therefore, it is prayed that the above Status report on behalf of the State of Manipur may kindly be taken on record.

 FILED BY

PUKHRAMBAM RAMESH KUMAR
(ADVOCATE FOR THE STATE OF MANIPUR)

FILED ON 26.05.2025
NEW DELHI

STATUS OF VACANT POSTS OF MANIPUR POLLUTION CONTROL BOARD
AS ON 6th FEBRUARY, 2025

Sl. No.	Name of the Post	No. of Sanctioned Post	No. of vacant Post	Level	Existing mode of recruitment
1	Senior Environmental Engineer	1	1	L-14	Promotion
2	Environmental Engineer	1	0	L-13	-do-
3	Principal Scientific Officer	1	1	L-13	-do-
4	Senior Scientific Officer	1	1	L-12	-do-
5	Scientist C	1	0	L-12	Direct recruitment
6	Assistant Environmental Engineer	4	2	L-9	Vacancy is for Direct recruitment
7	Assistant Environmental Engineer (Chemical)	1	1	L-9	Vacancy is promotional post
8	Informatics Officer	1	0	L-9	Promotional post
9	Law Officer	1	1	L-9	Direct recruitment
10	Administrative Officer	1	1	L-9	Promotion
11	Assistant Administrative Officer	1	0	L-7	-do-
12	Assistant Accounts Officer	1	1	L-7	-do-
13	Office Superintendent	1	1	L-7	-do-
14	Junior Environmental Engineer	8	7	L-6	Vacancy is for direct recruitment
15	Computer Operator	1	1	L-6	Direct recruitment
16	Senior Scientific Assistant	8	4	L-6	One vacancy is for promotion and rest 3 is for direct recruitment
17	Environmental Scientist	3	2	L-6	Vacancy is for direct recruitment
18	Smoke Emission Tester	5	5	L-6	Direct recruitment
19	UDC	2	0	L-5	Promotion
20	Steno	1	0	L-5	Direct recruitment
21	Field Inspector/Data Collector/Cess Collector	14	5	L-5	Vacancy is for direct recruitment
22	Sample Collector	5	**4	L-5	Direct recruitment

23	Assistant Field Inspector/Assistant Data Collector	3	0	L-3	-do-
24	Field Assistant	2	2	L-3	-do-
25	Junior Accountant	2	0	L-5	Promotion
26	LDC	14	12	L-4	Direct recruitment
27	Counter Assistant	1	1	L-3	-do-
28	Store Keeper	2	2	L-5	-do-
29	Photographer	1	1	L-5	-do-
30	Driver	4	2	L-3	-do-
31	Mechanic Grade-II	1	1	L-5	New RRs to be framed
32	Senior Laboratory Assistant	2	0	L-4	New RRs to be framed
33	Laboratory Assistant	6	6	L-3	Direct recruitment
34	Laboratory Attendant	2	2	L-1	-do-
35	Drafter	1	1	L-1	-do-
36	Sweeper/Grade-IV/Choukidar/Mali	15	11	L-1	-do-
Total		120	79**		

** Status as on 28th February, 2025

**MANIPUR POLLUTION CONTROL BOARD
LAMPHELPAT, IMPHAL.**

SANCTIONED STRENGTH AND WORKING STRENGTH OF STAFF

Scientific & Technical Staff				Administrative & Ministerial Staff			
Sl. No.	Name of Post	Strength		Sl. No.	Name of Post	Strength	
		Sanctioned	Working			Sanctioned	Working
1	Principal Scientific Officer	1	0	1	Member Secretary	1	1
2	Senior Scientific Officer	1	0	2	Administrative Officer	1	0
3	Scientist "C"	1	1	3	Law Officer	1	0
4	Environmental Scientist	3	1	4	Informatics Officer	1	1
5	Senior Scientific Assistant	8	4	5	Asst. Adm. Officer	1	1
6	Laboratory Assistant	6	0	6	Asst. Account Officer	1	1
7	Jr. Laboratory Assistant	2	2	7	Office Superintendent	1	1
8	Laboratory Attendant	2	0	8	Computer Operator	1	0
9	Sample Collector/ Sampler	5	2	9	Steno	1	1
10	Sr. Environmental Engineer	1	1	10	Upper Division Clerk	2	1
11	Environmental Engineer	1	1	11	Lower Division Clerk	14	4
12	Asst. Environment Engineer	4	2	12	Counter Assistant	1	1
13	Asst. Environment Engineer (Chemical)	1	0	13	Mechanic Grade II	1	0
14	Junior Environment Engineer	8	0	14	Driver	4	2
15	Smoke Emmission Tester	5	1	15	Store Keeper	2	0
16	Field Inspector/Asst. Field Inspector/Data Collector/ Asst. Data Collector/ Cess Collector .	17	13	16	Photo Grapher	1	0
17	Field Assistant	2	0	17	Draftery	1	0
	Total	68	28	18	Jr. Accountant	2	0
				19	Chowkidar	3	1
				20	Mali	1	0
				21	Grade IV	11	3
					Total	52	18

Prepared by

Checked by

Member Secretary

N. Debnaha,




Member Secretary
Manipur Pollution Control Board
Government of Manipur

8/1/24.

120

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120

7/24

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SELF-CONTAINED NOTE FOR FILLING UP OF VACANT POSTS, STREAMLINING OF RRs AND CREATION OF POSTS IN MANIPUR POLLUTION CONTROL BOARD

The Manipur Pollution Control Board (MPCB) is submitting the following proposal for approval of the State Government.

1. Filling up of the vacant posts in Manipur Pollution Control Board in compliance of NGT directives
2. Engagement of 44 contractual staff in Manipur Pollution Control Board without financial liability of the State Government for the mandatory operation of Manual Ambient Air Quality Monitoring Stations.
3. Streamlining of the organization structure of Manipur Pollution Control Board by merging of the posts of Assistant Environmental Engineer and Assistant Environmental Engineer (Chemical) as Assistant Environmental Engineers; Senior Scientific Assistant and Environmental Scientist as Senior Scientific Assistants; Junior Environmental Engineer and Smoke Emission Tester as Junior Environmental Engineers; Assistant Field Inspector and Field Assistant as Assistant Field Inspectors; and Senior Scientific Officer and Scientist C as Senior Scientific Officers in Manipur Pollution Control Board
4. Streamlining of RRs by modification of the RRs of the existing posts in Manipur Pollution Control Board.
5. Framing of RRs for the posts of Mechanic Grade II, Photographer, Storekeeper and Senior Laboratory Assistant of MPCB.
6. Creation of 1 (one) post of Environmental Engineer, 1 (one) post of Principal Informatics Officer and 1 (one) post of Senior Scientific Officer in Manipur Pollution Control Board

A brief note for justification of the proposals is submitted below for kind consideration.

1. Filling up of the vacant posts in Manipur Pollution Control Board in compliance of NGT directives

There are 79 vacant posts in Manipur Pollution Control Board. The details of the vacant posts and the existing mode of recruitment is at Annexure-I. The Hon'ble NGT in order dated 11.09.2024 in OA No. 693 of 2023 directed to fill up the vacant posts latest by 30.04.2025. A copy of the order dated 11.09.2024 is enclosed as Annexure-V. The functioning of the Board is hindered due to inadequate technical, scientific and administrative staff. The Board is entrusted with the duties to regulate e-waste, hazardous waste, bio-medical waste, solid waste, plastic waste, air quality

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monitoring, water quality monitoring, industrial pollution management, etc. Such mandatory duties are not performed in time due to inadequate staff in the Board. The Fund earmarked for salary of the Manipur Pollution Control Board in the State Budget may be utilized for the purpose.

In view of the Hon'ble NGT directives and also the increasing demands of the services of the Board, the Board proposes for filling up the vacant posts either by direct recruitment or promotion and filling up the resulting vacant posts due to promotion. The proposal for filling up the posts may kindly be considered favourably.

2. Engagement of 44 contractual staff of the Manipur Pollution Control Board without financial liability of the State Government for the mandatory operation of Ambient Air Quality Monitoring Stations.

The Central Pollution Control Board has sanctioned 26 ambient air quality monitoring stations for Manipur state. At present, the Board is able to operate only 1(one) ambient air quality monitoring station due to inadequate staff for the mandatory operation of the manual ambient air quality monitoring stations. The Central Pollution Control Board is committed to reimburse the pay of 11 Scientific Assistants/Supervisors and 33 Field Assistants to be engaged for operation the ambient air quality monitoring stations.

The Board proposes for engagement of 44 contract staffs (11 Scientific Assistants/Supervisors and 33 Field Assistants) in Manipur Pollution Control Board without financial liability of the State Government. The proposal for engagement of the contract staff may kindly be considered favourably.

3. Streamlining of the organization structure of Manipur Pollution Control Board by merging of the posts of Assistant Environmental Engineer and Assistant Environmental Engineer (Chemical) as Assistant Environmental Engineers; Senior Scientific Assistant and Environmental Scientist as Senior Scientific Assistants; Senior Scientific Officer and Scientist C as Senior Scientific Officers; Junior Environmental Engineer and Smoke Emission Tester as Junior Environmental Engineers; and Assistant Field Inspector and Field Assistant as Assistant Field Inspectors

At present, there are 2 (two) categories of Assistant Environmental Engineers in the Board- Assistant Environmental Engineer and Assistant Environmental Engineer (Chemical) of the same level (Level-9). In line with the norms of other State Pollution Control Boards and the nodal Department of Environment and Climate Change (Govt. of Manipur), the post of Assistant Environmental Engineer (Chemical) is

proposed to be merged with the Assistant Environmental Engineer with a common RR.

There are two categories of Scientific Staff of the same level (Level-6) and of the same duty in the Board– Senior Scientific Assistant and Environmental Scientist. In line with other State Pollution Control Boards, the two categories of staff are proposed to be merged as Senior Scientific Assistant with a common RR.

There are also two categories of Scientific Staff in the Board of the same level (Level-12) and of the same duty– Senior Scientific Officer and Scientist C. The two categories of staff are also proposed to be merged as Senior Scientific Officer with a common RR.

There are two categories of technical staff of the same level (Level-6) in the Board– Junior Environmental Engineer and Smoke Emission Tester. The two categories of posts are proposed to be merged as Junior Environmental Engineers in the Board.

There are two categories of field staff of the same level (Level-3) in the Board– Assistant Field Inspector and Field Assistants of similar duties. The two categories of posts are proposed to be merged as Assistant Field inspectors.

The organization of the Manipur Pollution Control Board is at Annexure-III. The Board proposes for streamlining of posts in Manipur Pollution Control Board by merging of the posts of Assistant Environmental Engineer and Assistant Environmental Engineer (Chemical) as Assistant Environmental Engineers; Senior Scientific Assistant and Environmental Scientist as Senior Scientific Assistants; Senior Scientific Officer and Scientist C as Senior Scientific Officers; Smoke Emission Tester and Junior Environmental Engineers as Junior Environmental Engineers; and Assistant Field Inspectors and Field Assistants as Assistant Field Inspectors. The proposal may kindly be considered favourably.

4. Streamlining of RRs by modification of the RRs of the existing posts in Manipur Pollution Control Board

The existing RRs of the technical and scientific staff of the Board are not in tune with other State Pollution Control Boards mainly relating to preference in higher educational qualifications. Besides, the Board is a statutory body entrusted with the implementation of Acts and Rules that are scientifically, technically and legally oriented. The Board is also call in to perform mandatory Research and Development

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activities. The technical and scientific staff of the Board needs to be technically and scientifically oriented and sound. Further, recent upgradation of posts in the scientific division of the Board has warranted to modify the RRs of the Board. The existing RRs of the Board is at Annexure-II collectively.

Framing and modifications of RRs relating to the Manipur Pollution Control Board requires approval of the State Government under the provisions of Section 12 (3A) of the Water (Prevention and Control of Pollution) Act, 1974 read with Section 12 (3A) (b). A general RRs of the Board for the officers and other employees of the Board with educational qualifications in tune with the contemporary State Pollution Control Boards is proposed at Annexure-VI for approval.

5. Framing of RRs of the posts of Mechanic Grade II, Photographer, Storekeeper and Senior Laboratory Assistant of MPCB.

At present, there are no RRs of the posts of Mechanic Grade-II, Photographer and Senior Laboratory Assistants in Manipur Pollution Control Board.

The proposed RRs for the posts of Mechanic Grade-II, Photographer and Senior Laboratory Assistant in Manipur Pollution Control Board placed at Annexure-VI may kindly be considered favourably.

6. Creation of 1 (one) post of Environmental Engineer, 1 (one) post of Principal Informatics Officer and 1 (one) post of Senior Scientific Officer in Manipur Pollution Control Board

The organization structure of Manipur Pollution Control Board is at Annexure-III. For a pyramidal hierarchy and for effective performance of the functions entrusted to the Board, the Board requires an additional 1 (one) post of Environmental Engineer (Level-13), 1 (one) post of Principal Informatics Officer (Level-13) and 1 (one) post of Senior Scientific Officer (Level-12).

Therefore, the Board proposed for creation of 1 (one) post of Environmental Engineer, 1 (one) post of Principal Informatics Officer and 1 (one) post of Senior Scientific Officer. The proposal for creation of the posts may kindly be considered favourably.

Vacancy in the MPCB under different capacity (i.e. as on 28th February 2025) which are to be filled up in view of the directives of the Hon'ble NGT; and its mode of appointment are as follows: 4424

Sl. No.	Name of the Post	Level	No. of vacancy	Existing Mode of Recruitment
1.	Senior Environmental Engineer	L-14	1	Promotion
2.	Principal Scientific Officer	L-13	1	Promotion
3.	Senior Scientific Officer	L-12	1	Promotion
4.	Asst. Environmental Engineer	L-9	2	Direct Recruitment
5.	Asst. Environmental Engineer (Chemical)	L-9	1	Promotion
6.	Law Officer	L-9	1	Direct Recruitment
7.	Administrative Officer	L-9	1	Promotion
8.	Asst. Account Officer	L-7	1	Promotion
9.	Office Superintendent	L-7	1	Promotion
10.	Junior Environmental Engineer	L-6	7	Direct Recruitment
11.	Computer Operator	L-6	1	Direct Recruitment
12.	Senior Scientific Assistant	L-6	4	By Promotion as well as Direct Recruitment [1(one) for Promotion & 3(three) for Direct Recruitment]
13.	Environmental Scientist	L-6	2	Direct Recruitment
14.	Smoke Emission Tester	L-6	5	Direct Recruitment

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Sl. No.	Name of the Post	Level	No. of vacancy	Existing Mode of Recruitment
15.	Field Inspector / Data Collector / Cess Collector	L-5	5	Direct Recruitment
16.	Sample Collector	L-5	4	Direct Recruitment
17.	Store Keeper	L-5	2	Direct Recruitment
18.	Photographer	L-5	1	Direct Recruitment
19.	Mechanic Grade-II	L-5	1	New RR to be framed. As per the proposed RR at P. 19 & 21/cf, mode of recruitment is <u>Direct Recruitment</u>.
20.	LDC	L-4	12	Direct Recruitment
21.	Field Assistant	L-3	2	Direct Recruitment
22.	Counter Assistant	L-3	1	Direct Recruitment
23.	Driver	L-3	2	Direct Recruitment
24.	Laboratory Assistant	L-3	6	Direct Recruitment
25.	Laboratory Attendant	L-1	2	Direct Recruitment
26.	Daftary	L-1	1	Direct Recruitment
27.	Sweeper / Grade-IV / Chowkidar / Mali	L-1	11	Direct Recruitment

No. of Sanctioned Posts: - 120 Total No. of Vacancy: - 79

Mode of Recruitment: -

By Promotion:



By Direct Recruitment:



By Promotion as well as Direct Recruitment:



RR to be framed:

